GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA UNSTARRED QUESTION NO. 557 TO BE ANSWERED ON 01.12.2021

HILL AREA DEVELOPMENT PROGRAMME (HADP)

557. SHRI RAJU BISTA:

Will the Minister of PLANNING be pleased to state:

- (a) the status and function of NITI Aayog's Hill Areas Development Programme (HADP) under which major part of Darjeeling region is included;
- (b) the details of allocation under special central financial assistance for HADP since 2014 till date; and
- (c) the details of projects undertaken, financial allocation, and their current status?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) to(c): The Hill Areas Development Programme (HADP) has been discontinued from Special Central Assistance since 2015-16. As per the **statement** for 'Major Programmes under Central Assistance for State Plans' of the Union Budget Documents for the year 2015-16, "the Special Central Assistance-Hill Area programme is delinked from Union Support and this programme will hence forth be either run by the States from their enhanced resources or they have been subsumed in the FFC award".

Major Programmes under Central Assistance for State Plans

In the spirit of "Cooperation Federalism" Government has accepted the recommendations of Fourteenth Finance Commission to develop 42% of Union Taxes to States. To achieve the compositional shift in fiscal transfer as envisaged by Fourteenth Finance Commission, Central Assistance to State Plan has been restructured.

Despite pressure on Union Finances, Government has decided to run welfare programmes for poor and socially disadvantaged is an unchanged manner. Similarly legal/ constitutional obligation or Union and privilege available to Hon'ble Member's of Parliament for serving their constituents are fully protected.

On account of enhanced resources available with state some programmes will be run with a changed sharing pattern. Only in respect of some programmes, Union support will be delinked. These Programmes have either become a part of devolution or States will continue (or not) with these programmes.

Major programmes under Central assistance to State Plan are as given in the list below:-

(In crore of Rupees)

	2014-2015	2014-2015 2015-2016	
	Revised	Budget	
(A) Scheme to be fully supported by Union Government	Reviseu	Duugei	
(A) Scheme to be fully supported by Union Government of which major items			
Additional Central Assistance for Externally Aided Projects	11000 00	12500.00	
· ·	11900.00	12500.00	
Additional Central Assistance for Externally Aided Projects	3200.00	3500.00	
Pradhan Mantri Gram Sadak Yojana	9959.59	10100.00	
Roads and Bridges finance from Central Road fund	2607.06	2868.00	
Member of Parliament Local Area Development Scheme(MPLADS)	3950.00	3950.00	
Grants from central Pool of Resources for North Eastern region and Sikkim	704.50	970.00	
Scheme of North Eastern Council	549.00	740.00	
Special Package for Bodoland Territorial Council	30.00	50.00	
National Social Assistance Programme	7187.95	9000.00	
Assistance for schemes under proviso(i) to Article 275(1) of	1134.88	1367.00	
the Constitution			
Special Central Assistance to Tribal Sub-Plan	1040.03	1250.00	
Umbrella Schemes for Education of ST Children	1065.85	1136.84	
Schemes financed from Prarambhik Shiksha Kosh (PSK)	22249.26	27575.00	
Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)	32456.00	33700.00	
Multi Sectoral Development Programme for Minorities(MSDP)	766.48	1232.00	
Various Scholarship programme for SC,ST and OBCs	3286.54	3291.00	
Pradhan Mantri Adarsh Gram Yojana	33.00	200.00	
Support to Educational Development inducing Teacher	919.13	1012.50	
Training and Adult Education			
Border Area Development Programme	800.00	990.00	
Project Tiger	161.02	136.45	
Project Elephant	14.00	13.70	
Indira Gandhi Matritva Sahyog Yojana (IGMSY)	358.40	400.00	
Social Security for Unorganized Workers Scheme	539.74	1290.52	

(B) Schemes to be run with the Changed Pattern

(In respect of these schemes Centre: States funding pattern will undergo a change in view of FFC award to ensure that the total resources for the programme are not changed. Thus total finances for the programme will not be undergo change.)

of which major items

1	Krishonnati Yojana (State Plan)	14173.81	9000.00
	of which		
	Rashtriya Krishi Vikas Yojana(RKVY)	8444.00	4500.00
	National Food Security Mission	1830.00	1300.00
	Sub-Mission on Agriculture Extension	470.08	450.00
2	Pradhan Mantri Krishi Sinchai Yojana	5623.26	5300.00
	of which		
	Per drop More crop (Micro Irrigation)	30.00	1800.00
	Pradhan Mantri Krishi Sinchai Yojana (Watershed Component	2312.70	1500.00
	erstwhile Integrated Watershed Management Programme (IWMP)		
	Accelerated Irrigation Benefit and Flood Management Programme	3276.56	1000.00
	Pradhan Mantri Krishi Sinchai Yojana	4.00	1000.00
3	Umbrella programme "Swacha Bharat Abhiyaan (Includes	11938.50	6000.00
	Sanitation and Drinking Water		
4	Afforestation and development of Wildlife Habitats	545.62	299.39
5	National AIDS and STD Control Programme	890.89	500.00
6	Promotion of AYUSH	117.36	300.00
7	National Health Mission	17433.99	18000.00
8	National Livelihood Mission	2034.40	1800.00
9	Secondary Education	3432.39	3493.00
10	Higher Education	1411.42	1632.77
11	Housing For All	12393.87	14000.00
12	Urban Rejuvenation Mission-500 Habitation and Mission for	2431.10	6000.00
	Development of 100 Smart Cities		
13	Integrated Child Development Services	16316.05	8000.00

(C) Schemes delinked from Union Support

(These programmes will hence be either run by the State from their enhanced resources or they have been subsumed in the FFC award)

1.	National e-Governance Action Plan (NeGAP)	464.00	
2.	National Scheme for Modernisation of police	1433.20	•••
	and Other Forces		
3.	Scheme for setting up of 6000 Model Schools In Block	1020.99	1.00
	Level as Bench Mark of Excellence		
4.	Scheme for Central Assistance to the States for developing	564.84	•••
	export infrastructure and other allied activities		
5.	Tourism Infrastructure	495.00	•••
6.	Backward Regions Grant Fund-State Component	3450.00	•••
7.	Normal Central Assistance	26814.00	•••
8.	Other Additional Central Assistance	1780.00	•••
9.	Special Central Assistance	10150.00	
10.	Special Central Assistance-Hill Areas	220.00	•••
11.	Special Plan Assistance	7666.00	•••
12.	Backward Regions Grants Fund	2837.00	•••